

proceed with the implementation of the project. Government are presently considering various proposals, including the participation of the public sector for upgradation of the passenger car industry.

Sale of fabrics by Raymonds Woollen Mills at exorbitant rates

2001. SHRI M. MOSES: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Delhi-based retail sales depots of M/s. Raymonds Woollen Mills Ltd, Thana (Maharashtra) sell their fabrics and ready-made garments at exorbitant profits;

(b) whether it is a fact that quality Nos. 212732, 212738 and 21733 are being sold at Rs. 225, Rs. 200 and Rs. 180 as against their cost price of Rs. 128, Rs. 120, and Rs. 10 respectively;

(c) whether the prices of these quantities are fixed and controlled by Government; and

(d) if not, what action is being taken against the Mill in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (d) Information is being collected and will be laid on the Table of the House.

Loan obtained by the Appollo Tubes Limited, Madras

2002. SHRI SUJAN SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) what is the amount of loan obtained by the Appollo Tubes Limited, Madras, for the setting up of their factory;

(b) whether it is a fact that the total expenditure incurred by the Appollo Tubes Limited on the setting up of their factory is much less than the loan obtained by them; and

(c) if so, what action Government

propose to take against the management not utilising the loan for the purpose was obtained by them; and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHIMATI): (a) An amount of Rs. lakhs as loan was obtained from three different sources.

No, Sir.

Does not arise.

R.S.S. plot to kill Raj Narain

003. SHRI KRISHNA RAO NARAN DHULAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item of the New Delhi edition of "National Herald" of 31st January, 1979 under the caption "RSS plot to kill Raj Narain";

(b) whether any enquiry has been made by Government in this regard; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) and (c) Enquiries are in progress.

Central Plan Assistance

2004. SHRI N. P. CHENGALRAYA NAIDU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many States have asked for an increase in the Central Plan Assistance;

(b) whether it is also a fact that some State Governments have urged the Central Government to increase the size of the proposed Sixth Five Year plan;

(c) whether the Central Government have considered the request of these State Governments; and

(d) if so, what are the names of these States and to what extent the size of Sixth Five Year Plan has been increased?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) The National Development Council in its meeting held on February 24 and 25, 1979, has determined the quantum of Central assistance to State Plans for 1979—83 and decided the principles on which this should be distributed between States for the next four years.

(b) to (d) The size of the national plan has been fixed at Rs. 69,380 crores in terms of public sector outlay; this is not proposed to be increased. Discussions of the Draft Plans of different States for the five years 1978—83 are continuing.

Modernization of automobile industry

2005. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that France had offered to convert a part of its unutilised aid for the modernization of the automobile industry in the country;

(b) whether the matter was discussed with the French Foreign Trade Minister during his visit to India in January, 1979; and

(c) if so, what is the outcome of the discussion?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c) At the first meeting of the Indo-French Committee on Economic and Technical Cooperation held in December, 1978 the Union Minister of Commerce and French Minister of Foreign Trade reviewed the progress of utilisation of French Credit to India. The Indian

side agreed to speed up the utilisation of these credits. In the field of Economic Cooperation the French side indicated the interest of their automobile manufacturers in cooperating with Indian firms.

In the follow up of the Indo-French Committee meeting a French Economic delegation visited India in February, 1979 with a view to identifying areas of economic and industrial cooperation between the two countries. One area identified related to the upgradation and development of the automotive industry including augmentation of the manufacture of commercial vehicles. The representatives of the delegation stated that they would be sending proposals to the Government of India based on their studies. These proposals would be considered by the Government when received.

Foreign collaboration in 14 industrial products

2006. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have allowed foreign collaboration in 14 industrial products with a view to containing the growth of monopolistic trends in certain sectors of the economy;

(b) if so, what are the details thereof; and

(c) to what extent Government have achieved the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (c) Government's policy to regulate and control monopolistic tendencies has been dealt with in the Statement on Industrial Policy presented to Parliament on 23-12-1977 in paragraphs 17, 18 and 19. In particular the Policy Statement has mentioned that in licensing other activities of large scale industry, particu-